

1978-79, 1979-80 and 1980-81 for indulging in agitations, collective bargaining and other trade union activities is as under—

	1978-79	1979-80	1980-81
Dismissal	Nil	23	2
Denial of promotion	Nil	Nil	Nil
Break in service	Nil	Nil	Nil
Forfeiture of pay and allowances	Nil	89	13
Barring increments	Nil	4	1

2. Suspension and court martial do not by themselves constitute punishments. However, information in respect of the personnel suspended/tried by court martial is as follows:—

	1978-79	1979-80	1980-81
Suspension	Nil	15	Nil
Court martial	Nil	26	5

Mulberry and Tasar Rearers Covered by Cooperatives

8161. SHRI R. P. DAS: Will the Minister of COMMERCE be pleased to state:

(a) the number of mulberry and tasar rearers covered so far by the cooperatives of West Bengal, Bihar and Orissa;

(b) who are the organisers of these cooperatives, the businessmen or the workers; and

(c) the numbers of members and the organisers of these cooperatives belonging to Tribals and Scheduled Castes, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The number of mulberry and tasar rearers covered so far by cooperatives in West Bengal, Bihar and Orissa is as follows:—

West Bengal—about 6,000 (mulberry)
Bihar—about 3,000 (tasar)
Orissa—about 30,000 (tasar)

(b) The organisers of these cooperatives are rearers themselves.

(c) The members of cooperatives in Bihar and Orissa are mostly tribals. In case of West Bengal, the mulberry sericulturists are mostly nontribals and non-scheduled castes.

Death of a Sub-Manager of Lakhimpur Kheri Branch of Punjab Sind Bank

8162. SHRI JAGPAL SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in 1979 a Sub-Manager of Punjab and Sind Bank Mr. A. P. S. Uppal was found dead of gun shots inside Lakhimpur Kheri Branch;

(c) if so, details thereof stating the circumstances under which the death of Shri Uppal occurred; and

(c) the result of the investigations made in the case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b)

Yes, Sir. The Punjab and Sind Bank has reported that on 18th April, 1979 Shri Uppal was found lying injured on the floor of the strong room of the branch, with a gun in his hand. He was rushed to the Civil Hospital Lakhimpur Kheri where he succumbed to his injuries.

(c) The matter was enquired into by U.P. State C.I.D. whose finding was that it was a case of suicide, not murder.

उद्योगों के विकास के लिये उदार आयात नीति

8163. श्री मूल चन्द डागा : क्या वाणिज्य मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या देश में उद्योगों के विकास के लिए उदार आयात नीति की आवश्यकता है ;

(ख) यदि हां. तो उद्योग के किन-किन क्षेत्रों के लिए उदार नीति की आवश्यकता है; और

(ग) क्या यह नीति लागू कर दी गई है तथा देश के निर्यात को बढ़ावा देने में यह नीति कहां तक सफल हुई है ?

वाणिज्य मंत्रालय में उपमंत्री (श्री पी० ए० संगमा) : (क) से (ग) चाबू आयात नीति इन उद्देश्यों को लेकर बनाई गई है कि उद्योग को घरेलू उपयोग तथा निर्यात दोनों के लिए औद्योगिक उत्पादन हेतु आवश्यक आयातित अन्तर्निवेश आसानी से प्राप्त हो जाने चाहिए और स्वदेशी उद्योग के विकास के लिए आवश्यक सहायता प्रदान की जा सके। इस प्रकार की नीति उद्योग के उन क्षेत्रों के लिए विशेषकर आवश्यक है जिनके लिए अन्तर्निवेश अपेक्षित सीमा तक स्वदेशी तौर पर उपलब्ध नहीं है और साथ ही निर्यात उत्पादन के लिए भी। सरकार द्वारा अपनाई जा रही आयात तथा निर्यात नीति निर्यातों के स्तर

में हुई वृद्धियों के लिए उत्तरदायी कारणों में से एक है।

Export Earnings from Agricultural Commodities

8164. SHRI B. V. DESAI: Will the Minister of COMMERCE be pleased to state:

(a) whether due to encouraging performance so far in regard to farm production exports of agricultural items have exceeded target for the second year in succession;

(b) if so, whether export earning from agricultural commodities in the first nine months of the current financial year have shown an increase of about 30 per cent over the same period last year;

(c) if so, whether in view of this increasing trend Government are considering to utilise the earnings through farm exports for betterment of the farmers and also for improving agricultural production in the country;

(d) what are the commodities which have shown increase in exports and what steps the Union Government consider to take during the next financial years for improving production of those farm goods; and

(e) if so, whether Government are confident of increasing the farm export during the next financial year also?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
P. A. SANGMA): (a) and (b). Yes, Sir.

(c) and (d) Major agricultural items which have shown an increase in export earnings are tobacco, cashew processed foods, rice, sugar and castor oil. The mechanism of the minimum export price is utilised in respect of many items to ensure to the growers a fair and remunerative price for their products. The State Governments are also being advised to increase production.

(e) Efforts are being made to increase the export of agricultural items.